- (b) if so, whether licence has since been granted to that firm?
- THE DEPUTY MINISTER FOR CQMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) and (b). No such recommendation was made by the Andhra Government, but a licence to set up a cement factory at Macherla has been granted to a private party.
- SHRI J. V. K. VALLABHARAO: May I know the name of the firm please?
  - SHRI N. KANUNGO: Ramakrishna &Co.
- SHRI AKBAR ALI KHAN: Has there been any tender or any advertisement to enable other persons also to give the proposal?
- SHRI N. KANUNGO: No, Sir. This is a licence which is granted under the Industries (Development and Regulation) Act.
- DR. P. C. MITRA: May I know whether that firm has any other cement factory?
- SHRI N. KANUNGO: I have not got the information.
- DR. R. P. DUBE: Were there any more applicants or was this the only firm that applied?
- SHRI N. KANUNGO: For that particular locality, that was the only firm.
- SHRI T. V. KAMALASWAMY; Does this firm own any existing cement factories? Has this firm any experience in this line?
- SHRI N. KANUNGO: I do not know exactly whether this film owns an? other cement factory or not but I know that it has experience in this line.
- SHRI J. V. K. VALLABHARAO: May I know whether it is a fact that some of the Directors of this Company are also Directors of the A.C.C. or some other firm?

- SHRI N. KANUNGO: I have no information.
- SHRI T. V. KAMALASWAMY: Since there are two big monopolists, the Dalmias and the A.C.C, in this line already, where exactly does this firm of Ramakrishna & Co., come in?
- SHRI N. KANUNGO: There are no monopolists exactly but A.I.C.C. have a large number of factories.
- SHRI H. P. SAKSENA: A.I.C.C. has no factory!
- SHRI N. KANUNGO: I am sorry. Sir, A.C.C- have got a large number of factories.
- SHRI T. V. KAMALASWAMY: There are two groups, Damias with six factories and A.C.C. with 21 factories. How does the hon. Minister say that there is no monopoly.
- SHRI N. KANUNGO: There are some independent producers; if I mistake not, there are 9 independent producers.
- SHRI J. V. K. VALLABHARAO: In view of the fact that the whole of the production is intended for the Nandi-konda project, why is it that the Government themselves did not think it fit to establish this factory?
- SHRI N. KANUNGO: This is one of the industries which have to be operated and developed by private enterprise.

## INSTALLATION OF A STABLE BLEACHING: POWDER PLANT

- ♦823. SHRIMATI PARVATHI KRISH-NAN: Will the Minister for COMMERCE AND INDUSTRY be" pleased to state:
- (a) whether it is a fact that Messrs. Mettur Chemical and Industrial Corporation, Ltd., are installing a stable bleaching powder plant in their factory;
- (b) if so, what will be the capacity of this plant; and

(c) whether it will eliminate the necessity for the import of bleaching powder?

THE DEPUTY MINISTER FOR COM-MERCE AND INDUSTRY (SHRI N. KANUNGO): (a) Yes, Sir.

- (b) 540 tons per mensem.
- (c) The answer to this question depends upon the state of demand in the future. Our present annual demand is expected to be in the region of 6,000 tons.

SHRIMATI PARVATHI KRISHNAN: How soo<sub>n</sub> is this plant expected to be ready?

SHRI N. KANUNGO: It is expected to go into production by 1956.

Dr. P. C. MITRA: What is the annual consumption of bleaching powder in the country?

SHRI N. KANUNGO: About 6.000 tons.

•824. [For answer, vide cols. 6342-43 infra.]

## EDUCATIONAL FACILITIES IN THE VISAKHA-FATNAM SHIPYARD COLONY

- \*825. SHRI M. VALIULLA: Will the Minister for PRODUCTION be pleased to state:
- (a) whether it is a fact that for want of proper educational facilities in the colony at Visakhapatnam Shipyard a large number of students of that colony have to go to the middle schools in the city outside the colony; and
- (b) if so, what facilities the Board of Directors of the Hindustan Shipyard, Limited, propose to provide for middle and high school education in the colony?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) The Shipyard colony has at present an elementary school only and the students studying-in higher classes have to go to schools in the city.

(b) With financial assistance from the Hindustan Shipyard, Limited, a middle school is expected to start functioning in the colony from the 1st June 1955. There is no proposal to open any high school in the near future.

to Question\*

- SHRI M. VALIULLA: Is there any building available for the middle school there?
- SHRI K. C. REDDY: The Shipyan. Company has sanctioned Rs. 30,000 for the purpose.
- SHRI M. VALIULLA: Pending the construction of the building and the starting of the middle school in thff colony, is there any proposal or any scheme with the Board to allow the poor boys to go free, I mean, to give them free passes to go to the city schools?
- SHRI K. C. REDDY: Two transport buses have been arranged by the Company to take these children to the schools in the city, but I do not think it is on a free basis; it is on a monthly hire of about Rs. 5 in the case of younger boys and Rs. 6 in the cass of older boys.
- SHRI J. V. K. VALLABHARAO: In view of the fact that a large number of students are going to the high schools also, why is it that only a middle school is expected to be started in the colony?
- SHRI K. C. REDDY: The Shipyard Company have not thought it necessary to open a high school in the colony itself, but to enable the students from the Shipyard colony to go to high schools in the city, if any transport arrangements, etc., have to be made, they will be willing to do it.
- SHRI J. V. K. VALLABHARAO; Is it not a fact that the employees of the colony complained of lack of adequate transport facilities and they had to engage private vehicles, etc., to go to the city?